

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/13335/2026	ODYSSEY ADVANCED TELEMATICS SYSTEMS, BBSR VS M/S. TECHNO GLOBAL SERVICES PVT. LTD.	KAMAL BEHARI PANDA,(SR.ADV.) VS	// ()	
2	D-BLAPL/9141/2026	ALEKHA BESAN VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	BHASMA /15 /2025 ()	AOR20220000264C202600001
3	D-BLAPL/9145/2026	DEBANANDA BHUE VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BARGARH SADAR /319 /2025 ()	
4	D-BLAPL/9151/2026	TRILOCHAN SAHOO VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	INDUSTRIAL ESTATE PS /74 /2026 ()	
5	D-BLAPL/9153/2026	SARASWATI PARIDA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	//0 ()	
6	D-BLAPL/9154/2026	PINTU @ HEMANANDA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /62 /2025 ()	
7	D-BLAPL/9155/2026	MAHENDRA BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /215 /2025 ()	
8	D-BLAPL/9156/2026	MAHESH KADAMBALA VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	AMBADOLA /256 /2025 ()	
9	D-BLAPL/9164/2026	SAURAV SINGH VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /213 /2026 ()	
10	D-BLAPL/9165/2026	AMAR DEHURY VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /213 /2026 ()	
11	D-BLAPL/9167/2026	TANKADHAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /119 /2025 ()	

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12	D-BLAPL/9172/2026	AMI @ ADITYA KUMAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /213 /2026 () //	
13	D-BLAPL/9174/2026	MANAMOHAN MOHANTY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 () //	
14	D-BLAPL/9181/2026	ANUP @ PUPUN @ AMUP @ PUPUNU BALIARSINGHDEEPAK RANJAN PARIDA VS STATE OF ODISHA	VS	KHURDA MODEL /154 /2026 () //	
15	D-BLAPL/9184/2026	RAJESH SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	CHANDIPOSH PS /108 /2025 () //	
16	D-BLAPL/9192/2026	SUJIT KUMAR DAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	NILGIRI /32 /2024 () //	AOR20220000925C202600014
17	D-BLAPL/9195/2026	SURAJ REDDY VS STATE OF ODISHA	HARAPRASAD PANDA VS	Maitri Vihar PS /93 /2026 () //	
18	D-BLAPL/9197/2026	AKASH KUMAR DASH VS STATE OF ODISHA	ABHIJIT DAS VS	TALABANIA /50 /2026 () //	AOR20220001788C202600001
19	D-BLAPL/9204/2026	SAMBHUNATH MOHARANA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	SIMULIA /55 /2026 () //	
20	D-BLAPL/9210/2026	VISHAL KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOUDH /372 /2025 () //	
21	D-BLAPL/9215/2026	SUSHANTA BEHERA @ SUSANTA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
22	D-BLAPL/9216/2026	NILA SISA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /507 /2025 () //	
23	D-BLAPL/9217/2026	BIBHISEN KIRSANI @ BIBHISEN KRISANI	MANGU NANDY	ORKEL /221 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/9220/2026	SUNIL MADRI	MANGU NANDY	MALKANGIRI /112 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/9221/2026	SURYAKANTA SAHOO	BISWARANJAN MAHARATHA	PURI TOWN /668 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/9223/2026	MUTURA @ UMESH CH. SAHOO	REBATILATA PANDA	KENDRAPARA SADAR /511 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/9225/2026	RABI NAIK	SOMANATH MITRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/9226/2026	SUJIT BISWAS	MANAS KUMAR CHAND	RAIGHAR /37 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/9229/2026	SANTOSH KUMAR BEHERA	RAMESH CHANDRA PRADHAN	DHARAKOT PS /83 /2025	AOR20220001914C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/9232/2026	NABA PANGI	PRASANTA KUMAR SAHOO	JEYPORE SADAR /42 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/9233/2026	MAJURA SIDHU	PARTHA SARATHI DAS	BAMBARI /122 /2023	AOD20240000364C202600098
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/9234/2026	MANAS SENAPATI	BISWARANJAN DALAI	ERASAMA /446 /2025	AOR20220003722C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/9235/2026	BAIRAGI SAHU	JYOTIRMAYA SAHOO	BELLAGAON /33 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/9237/2026	SUNITA NATHA	SURYA KANTA PRADHAN	/ /0	
		VS	VS	()	

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35	D-BLAPL/9238/2026	STATE OF ODISHA DIPANKAR MANDAL VS	UMESH CHANDRA DORA VS	// KALIMELA /210 /2023 ()	
36	D-BLAPL/9241/2026	STATE OF ODISHA ALI HUSSAIN VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /140 /2026 ()	
37	D-BLAPL/9242/2026	STATE OF ODISHA MD ASGAR ANSARI VS	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /60 /2026 ()	
38	D-BLAPL/9245/2026	STATE OF ODISHA SUKUTA MUDULI VS	RAGHUNATH DASMOHAPATRA VS	// JANKIA P.S. /120 /2023 ()	AOR20240000004C202600011
39	D-BLAPL/9249/2026	STATE OF ODISHA MANORANJAN PADHI VS	KHUSBU PANIGRAHI VS	// SAHADEV KHUNTA /100 /2026 ()	AOR20220002787C202600056
40	D-BLAPL/9250/2026	STATE OF ODISHA SANDEEP SWAIN VS	ALOK PRASAD NANDA VS	// JAJPUR TOWN /341 /2025 ()	
41	D-BLAPL/9252/2026	STATE OF ODISHA CHIMAYO SAHU VS	SATYANARAYAN MISHRA VS	// NAWAPARA /37 /2026 ()	AOR20220001303C202600021
42	D-BLAPL/9254/2026	STATE OF ODISHA PRASANTA KUMAR MAHAPATRA VS	ACHYUTANANDA PATTANAIK VS	// CYBER CRIME AND ECONOMIC OFFENCES, AOR20240006586C202600080 ()	
43	D-BLAPL/9258/2026	STATE OF ODISHA DEBABRATA PADHIARI VS	KHIROD KUMAR PANIGRAHI VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2026 ()	
44	D-BLAPL/9261/2026	STATE OF ODISHA LIPUN SAHU VS	BHARAT BHUSAN ROURAY VS	// ANGUL TOWN /61 /2026 ()	
45	D-BLAPL/9262/2026	STATE OF ODISHA SAGAR NAIK VS	BHARAT BHUSAN ROURAY VS	// BANARAPAL /498 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/9264/2026	SUBHRANSU SAGAR PATRA @ MILAN VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026 () //	
47	D-BLAPL/9267/2026	LALIT KUMAR SETHY VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /57 /2026 () //	
48	D-BLAPL/9269/2026	PRAKASH CHANDRA BHOI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /86 /2026 () //	
49	D-BLAPL/9270/2026	BIKASH SAHOO VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	CHHENDIPADA /34 /2026 () //	
50	D-BLAPL/9271/2026	AMAN KUMAR VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	//0 () //	
51	D-BLAPL/9272/2026	PRADIP KUMAR PANDA @ BABUL VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	AIR FIELD P.S. /31 /2026 () //	
52	D-CMP/13215/2026	ASHWAIN @ ASWINI @ ASHWANI KAR VS ARUN KUMAR PRAHARAJ	GAJENDRANATH ROUT VS	// () //	
53	D-CMP/13216/2026	BABAJI CHARAN SAHOO VS GOVT. OF ODISHA, BHUBANESWAR	SUVASHISH PATTANAIK VS	// () //	
54	D-CMP/13241/2026	SUDHANSU SEKHAR PRAHARAJ VS SRIRAM PATI	AJIT CHANDRA MOHAPATRA VS	// () //	
55	D-CMP/13313/2026	PRADEEPTA CHARAN MOHANTY VS PRAMILA DAS	LINGARAJ MOHANTY VS	// () //	
56	D-CMP/13316/2026	JYOTI PRAKASH SAMAL VS SECRETARY G A DEPARTMEN GOVERNMENT OF ORISSA	SUMIT KUMAR MOHANTY VS	// () //	AOR20220003068C202600008
57	D-CMP/13347/2026	KARTIK MAJHI	SUKANTA KUMAR NAYAK	//	

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		VS	VS	0	
		KARMI TUDU		//	
58	D-CMP/13350/2026	SARAT KUMAR SAHOO	ABINASH ROURAY	//	
		VS	VS	0	
		GITARANI SAHOO		//	
59	D-CMP/13354/2026	DIBAKAR MISHRA	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		LAXMIDHAR MISHRA		//	
60	D-CMP/13396/2026	KABITA SAMAL	ANKITA MUKHERJI	//	
		VS	VS	0	
		D.VIZIALAXMI		//	
61	D-CMP/13445/2026	ABHI BHANJA	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
		SECY., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR		//	
62	D-CMP/13452/2026	LILIBALA SETHY @ SETHI	PRNOY MOHANTY	//	
		VS	VS	0	
		SATYA SETHI		//	
63	D-CMP/13462/2026	AMIYA MOHAN DASH	SANDEEP RAJ PANDA	//	
		VS	VS	0	
		APARNA TRIPATHY		//	
64	D-CMP/13466/2026	DR NIHAR RANJAN MOHAPATRA	LALITENDU MISHRA	//	AOR20220001610C202600019
		VS	VS	0	
		SAGUN KRITI BEHERA		//	
65	D-CONTAC/13428/2026	XXXX	XXX	//	
		VS	VS	0	
		XXXX		//	
66	D-CONTC/13245/2026	TUSHARKANTA CHOUDHURY	ADV.	//	
		VS	VS	0	
		MAYUR SURYA VANSI VIKASH, COLLECTOR, BALASORE		//	
67	D-CONTC/13246/2026	MANAGING COMMITTEE OF RADHADAMODAR VIDYAPITHA, KUDMIBIKRANA	DR.PP.H.A.KUDMIBIKRANA	//	
		VS	VS	0	
		DR.N.THIRUMALA NAYAK, IAS		//	
68	D-CONTC/13252/2026	PRADIP KUMAR PALAI	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	

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69	D-CONTC/13286/2026	DR.N.THIRUMALA NAIK, IAS BIJAY KUMAR SWAIN VS	BISWAMBAR MOHANTY VS	// // ()	
70	D-CONTC/13304/2026	DEV DUTT PRADHAN, TAHASILDAR, CUTTACK SADAR RASHMIREKHA MAJHI VS	ADV VS	// // ()	AOR20220001296C202600038
71	D-CONTC/13308/2026	DR. RAJESH KUMAR SAHOO, SECRETARY, STATE SELECTION BOARD, HIGHER EDUCATION DEPTT. TIRTHA SAHU VS	ADV VS	// // ()	AOR20220001492C202600071
72	D-CONTC/13310/2026	SHUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. RANJITA GOUD @ RANJITA DEEP VS	ADV VS	// // ()	AOR20220001492C202600072
73	D-CONTC/13312/2026	SHUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. SANKRA DEI VS	ADV VS	// // ()	AOR20220001492C202600073
74	D-CONTC/13337/2026	SHUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. BALARAM SWAIN VS	ADV. VS	// // ()	
75	D-CONTC/13340/2026	JISHUKRISHNA DAS, LD TAHASILDAR, RAJNAGAR BHABASANKAR PARIDA VS	ADV. VS	// // ()	
76	D-CONTC/13342/2026	ARVIND AGRAWAL, I.A.S AKSHYAYA PATNAIK VS	ADV. VS	// // ()	
77	D-CONTC/13352/2026	ARVIND AGRAWAL, I.A.S SUSHANTA @ SUSANTA KUMAR GIRI VS	ADV. VS	// // ()	
78	D-CONTC/13355/2026	ARVIND AGRAWAL, I.A.S DEBENDRANATH DAS VS	ADV. VS	// // ()	
79	D-CONTC/13357/2026	DIRECTOR, SECONDARY EDUCATION, ODISHA SANATAN MAHAKUD VS	ADV. VS	// // ()	
		DEORANJAN KUMAR SINGH, I.A.S		//	

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80	D-CONTC/13362/2026	CHATRUBHUJA SAHOO VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0	
81	D-CONTC/13363/2026	PITAMBAR MAHALI VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0	
82	D-CONTC/13366/2026	BHAGABAN DAS VS SUBHA SARMA, IAS	ADV. VS	// 0	
83	D-CONTC/13368/2026	LAXMIDHAR BEHERA VS SUBHA SARMA, IAS	ADV. VS	// 0	
84	D-CONTC/13372/2026	KRUSHNA CHANDRA KAR VS THIRUMALA NAIK, I.A.S	ADV. VS	// 0	
85	D-CONTC/13375/2026	SANTOSH KUMAR HAZRA VS THIRUMALA NAIK, I.A.S	ADV. VS	// 0	
86	D-CONTC/13377/2026	SAROJ KUMAR SAMAL VS THIRUMALA NAIK, I.A.S	SANJIB KUMAR RATH VS	// 0	
87	D-CONTC/13381/2026	NIRAKAR SAMAL VS THIRUMALA NAIK, I.A.S	SANJIB KUMAR RATH VS	// 0	
88	D-CONTC/13384/2026	PRAFULLA KUMAR BARIK VS THIRUMALA NAIK, I.A.S	SANJIB KUMAR RATH VS	// 0	
89	D-CONTC/13387/2026	AKSHAYA KUMAR JENA VS THIRUMALA NAIK, I.A.S	SANJIB KUMAR RATH VS	// 0	
90	D-CONTC/13391/2026	BASANTA BARIK VS THIRUMALA NAIK, I.A.S	SANJIB KUMAR RATH VS	// 0	
91	D-CONTC/13399/2026	DASARATHI DHAL	ADV.	//	

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		VS	VS	0	
		THIRUMALA NAIK, I.A.S		//	
92	D-CONTC/13400/2026	PRAFULLA KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		THIRUMALA NAIK, I.A.S		//	
93	D-CONTC/13404/2026	JUGAL KISHORE ROUT	Swapnil Roy	//	AOR20220001600C202600067
		VS	VS	0	
		JYOTI RANJAN PRADHAN, SUPERINTENDING ENGINEER, MECHANICAL DIVISION		//	
94	D-CONTC/13406/2026	ASHIS NAIK	Swapnil Roy	//	AOR20220001600C202600068
		VS	VS	0	
		DR PRASANT KUMAR MOHANTY, DISTRICT EDUCATION OFFICER		//	
95	D-CONTC/13412/2026	MITU BISWAL	ADV.	//	
		VS	VS	0	
		SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES,KHURDA		//	
96	D-CONTC/13416/2026	KUSHADHWAJA SAHOO	ADV.	//	
		VS	VS	0	
		SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES,KHURDA		//	
97	D-CONTC/13422/2026	DASARATHI DEHURY	ADV.	//	
		VS	VS	0	
		SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES,KHURDA		//	
98	D-CONTC/13427/2026	MEGHAMALA SAHOO	ADV.	//	
		VS	VS	0	
		SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES,KHURDA		//	
99	D-CONTC/13432/2026	LOKANATH BEHERA	ADV.	//	
		VS	VS	0	
		SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES,KHURDA		//	
100	D-CONTC/13435/2026	RABI CHANDRA SAHOO	ADV.	//	
		VS	VS	0	
		SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES,KHURDA		//	
101	D-CONTC/13438/2026	SMRUTI RANJAN DASH	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
102	D-CONTC/13441/2026	PRASANNA KUMAR MOHARANA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/13443/2026	ARAVIND AGRAWAL, IAS KUMARI PRADHAN VS	ADV. VS	// // ()		
104	D-CONTC/13449/2026	BASANTI BEHERA, IIC DARINGBADI POLICE STATION DAYANIDHI BISWAL VS	AMIT KUMAR SAA VS	// // ()		
105	D-CONTC/13451/2026	ARAVIND AGRAWAL, IAS KAMALAKANTA PRADHAN VS	AMIT KUMAR SAA VS	// // ()		
106	D-CONTC/13456/2026	ARAVIND AGRAWAL, IAS M/S.BELESWAR ENGINEERING WORKS, CUTTACK VS	PADMAJA PATTNAIK VS	// // ()		
107	D-CONTC/13459/2026	DEBI PRASAD MOHANTY,BLOCK DEVELOPMENT OFFICER, BHUBANESWAR MINAKETAN PATRA VS	KUNAL KUMAR SWAIN VS	// // ()		
108	D-CRLA/9182/2026	ARABIND AGRAWAL, IAS LAXMIDHAR SAHOO@BAIDHAR@BAIA VS	DEEPAK RANJAN PARIDA VS	// // ()	KENDRAPARA SADAR /243 /2024	
109	D-CRLA/9193/2026	STATE OF ODISHA ABHI DAS VS	JYOTIRMAYA SAHOO VS	// // ()	HINJILI /34 /2012	
110	D-CRLA/9265/2026	STATE OF ODISHA SUSHANTA NAYAK VS	RAMANIKANTA PATTANAIK VS	// // ()	ANGUL TOWN /97 /2025	
111	D-CRLMA/9201/2026	STATE OF ODISHA DR. RABINDRA CHANDRA PARAMANIK VS	RAJESH KUMAR MAHAPATRA VS	// // ()	TITILAGARH /250 /2025	AOR20220001639C202600009
112	D-CRLMA/9243/2026	STATE OF ODISHA RAMESH CHANDRA MAJHI@ KUSHA VS	NIKUNJA KUMAR ROUT VS	// // ()	LAXMISAGAR P.S. /400 /2025	
113	D-CRLMA/9281/2026	STATE OF ODISHA UNION OF INDIA (NCB) VS	KARUNAKAR NAYAK, SR. PANEL COUNSEL VS	// // ()	/ /0 ()	
		SUSILA MAJHI		//		

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114	D-CRLMC/9142/2026	AJAY KUMAR RATH VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BARI RAMCHANDRAPUR /358 /2024 () //	AOR20230000820C202600011
115	D-CRLMC/9161/2026	MANAS SAHOO @ MANAS KUMAR SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	TALCHER TOWN /200 /2008 () //	
116	D-CRLMC/9177/2026	BIRA @ BIRENDRA SAHOO @ SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /48 /2013 () //	
117	D-CRLMC/9183/2026	GADADHAR SAMANTARAY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JODAPADAR /85 /2019 () //	
118	D-CRLMC/9185/2026 CRLMC/1024/2026	AMITA NANDA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000089/2017	
119	D-CRLMC/9196/2026	BHASKAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DARINGBADI /216 /2025 () //	
120	D-CRLMC/9219/2026	BADRI NARAYAN BEHURIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /53 /2001 () //	
121	D-CRLMC/9222/2026	DEBASIS RANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /225 /2024 () //	
122	D-CRLMC/9228/2026	UTTAM KUMAR MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAKOT /12 /2022 () //	AOD20240000364C202600097
123	D-CRLMC/9247/2026	SUBHAM SA @ SUBHAM KUMAR SA VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	BURLA /100 /2026 () //	
124	D-CRLMC/9260/2026	MD. MAZHAR ALAM VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //	
125	D-CRLMC/9273/2026	PUSHPA SHARMA	SOUMYA RANJAN MOHANTY	BERHAMPUR TOWN /290 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/9284/2026	SUKANTA KUMAR DEHURY	SATYA SMRUTI MOHANTY	SAMBALPUR VIGILANCE /25 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
127	D-CRLMC/9285/2026	SAPAN BERA	PRAMOD KUMAR JENA	MARINE PS AT BALARAMGADI /48 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/9144/2026	NARENDRA MOHANTY	RAICHARAN MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/9148/2026	SURENDRA SIAL	RAICHARAN MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/9149/2026	DEBENDRA KUMAR DAS	RAICHARAN MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/9152/2026	JAYANTI SIAL	RAICHARAN MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/9157/2026	RANJAN DALAI	RAICHARAN MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/9175/2026	K CHANDRA SHEKHAR RAO	SARAT BEHERA	DARGHA BAZAR /184 /2024	AOD20220001891C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/9178/2026	NARESH SINGH	SAROJ KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/9188/2026	PRAVABATEE MALIK	BIKASH CHANDRA PARIJA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/9194/2026	SHREYASHREE SAMANTARAY	AKSHAYA KUMAR SUBUDHI	/ /0	
		VS	VS	()	

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137	D-CRLMP/9212/2026	STATE OF ODISHA SWAMI SADANANDA SWARASWATI VS	AMIYA KUMAR MOHANTY VS	// /0 ()	
138	D-CRLMP/9227/2026	STATE OF ODISHA BHARAT MALLICK VS	LINGARAJ MOHANTY VS	// /0 ()	
139	D-CRLMP/9230/2026	STATE OF ODISHA LIPI NATH VS	LINGARAJ MOHANTY VS	// /0 ()	
140	D-CRLMP/9263/2026	STATE OF ODISHA BIJAYALAXMI DAS VS	PRAKASH CHANDRA DASH VS	// /0 ()	
141	D-CRLMP/9282/2026	STATE OF ODISHA VICTIM VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
142	D-CRLREV/9283/2026	STATE OF ODISHA PRITISH KUMAR MOHAPATRA VS	TAPAN MISHRA VS	// BADAMBADI /114 /2023 ()	
143	D-EXP/13276/2026	STATE OF ODISHA PURI URBAN COOPERATIVE BANK EMPLOYEES UNION VS	KIRAN KUMAR BISWAL VS	// /0 ()	
144	D-FAO/13230/2026	ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EPFO, BBSR BENU BHOI VS	KAPILA CHARAN NAYAK VS	// /0 ()	
145	D-FAO/13283/2026	MANTU JOSHI SAROJINI MOHANTY VS	DEEPALI MAHAPATRA VS	// /0 ()	
146	D-FAO/13284/2026	UNION OF INDIA ANADI CHARAN SAHOO VS	KUMAR PRAJWAL VS	// /0 ()	AOD20240000427C202600007
147	D-FAO/13287/2026	STATE OF ODISHA AINTHU DAS VS	DEEPALI MAHAPATRA VS	// /0 ()	
		UNION OF INDIA		//	

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148	D-FAO/13305/2026	TAPAN KUMAR NANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
149	D-FAO/13321/2026	MANAGING COMMITTEE OF PANCHYAT HIGH SCHOOL, RUKUMAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
150	D-FAO/13336/2026	DEBASHISH MOHAPATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
151	D-FAO/13341/2026	D.M., NEW INDIA ASSURANCE CO. LTD., JAJPUR VS ARAKHIT PARAMANIK	BIJOY DASMOHAPATRA VS	// 0 //	
152	D-FAO/13345/2026	NABAGHANA SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
153	D-FAO/13348/2026	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
154	D-FAO/13351/2026	M.C. OF BASULAI U.P SCHOOL, JAJPUR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
155	D-FAO/13379/2026	G.M. MAHANADI COALFIELDS LTD., ANGUL VS SUNITA CHOUHAN	NARESH CHANDRA SAHOO VS	// 0 //	
156	D-FAO/13465/2026	HAREKRUSHNA PANIGRAHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
157	D-MACA/13236/2026	D.M., NATIONAL INSURANCE CO. LTD., BBSR DVSN VS TRILOCHAN SETH	MAHITOSH SINHA VS	// 0 //	
158	D-MACA/13274/2026	MANAGER (LEGAL), M/s. LIBERTY GENERAL INSURANCE COMPANY LTD. VS PRABHAKAR NAIK	ANIL KUMAR VS	// 0 //	
159	D-MACA/13315/2026	TULSIRAM MEHER	DHANANJAYA MUND	//	AOR20220001492C202600070

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		VS	VS	0	
		BEDABYASA MEHER		//	
160	D-MACA/13388/2026	DOSHEI ROURAY	DURGA CHARAN DEY	//	
		VS	VS	0	
		BIKASH SAHOO		//	
161	D-MACA/13390/2026	D.M., ORIENTAL INSURANCE CO. LTD., BERHAMPUR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		CH. GOPAL REDDY		//	
162	D-MACA/13413/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		P. SABITRI REDDY		//	
163	D-MACA/13433/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		CHINAPANA ADIAMMA REDDY		//	
164	D-MACA/13442/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		UMUDI DALAMA REDDY		//	
165	D-MACA/13446/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		BINGI NILAKANTHA REDDY		//	
166	D-MACA/13454/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		BINGI EGNESU REDDY @ IGNESHU		//	
167	D-MATA/13240/2026	NILAKANTHA MISHRA	SAMIR KUMAR MISHRA, (SR. ADV.)	//	
		VS	VS	0	
		MAMATAMAYEE MISHRA @ NAYAK		//	
168	D-MATA/13407/2026	HAREKRUSHNA BEHERA	CHITTARANJAN DAS	//	AOR20220004051C202600014
		VS	VS	0	
		MANASI JENA		//	
169	D-MSA/13361/2026	NARENDRA KUMAR MOHANTY	LINGARAJ SARANGI	//	
		VS	VS	0	
		ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR		//	
170	D-RPFAM/13403/2026	TUSIL KUMAR MURMU	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	

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171	D-RSA/13320/2026	AATISH MOHAPATRA @ PANDA @ MURMU TRINATH MISHRA VS	BIBEKANANDA BEHERA VS	// // ()	
172	D-RVWPET/13247/2026	GHANASHYAM MOHARANA KALPATARU DASH VS	SRIDHAR RATH VS	// // ()	
173	D-TRP(C)/13280/2026	STATE OF ODISHA REETA @ LEETA MAHARANA VS	SAMARENDRA BAHADUR VS	// // ()	
174	D-TRP(C)/13339/2026	RAMESH CHANDRA MAHARANA NIBEDITA PARHI @ NIBEDITA PADHI VS	MD. GOLAM MADANI VS	// // ()	
175	D-TRPCRL/9200/2026	SATPREM TRIPATHY RENUPRAVA NAYAK VS	ASIT KUMAR JENA VS	// // ()	
176	D-WA/13260/2026	STATE OF ODISHA TAPASWINI NAIK	PRABIR KUMAR RAY, A.G.A. VS	// // ()	LOD20240000200C202600104
177	D-WA/13267/2026	STATE OF ODISHA KALABATI MANGARAJ	PRABIR KUMAR RAY, A.G.A. VS	// // ()	LOD20240000194C202600112
178	D-WA/13268/2026	STATE OF ODISHA SURESH CHANDRA PATRA	MANAS RANJAN MOHANTY, A.G.A. VS	// // ()	LOD20240000172C202600115
179	D-WA/13343/2026	SURENDRA KUMAR DAS M/S. SAI KRUPA REAL ESTATE PVT.LTD	AVIJIT PAL VS	// // ()	
180	D-WA/13360/2026	SANJIB NARAYAN PRASAD PATI VS	SUBHADUTTA ROURTRAY VS	// // ()	
181	D-WA/13408/2026	STATE OF ODISHA CHIEF SECRETARY OF ODISHA VS	GOVT OF ODISHA VS	// // ()	LOD20240000172C202600116
		PRAVAS KUMAR PRADHAN		//	

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182	D-WA/13409/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT VS CHITTARANJAN PRADHAN	MOHANA KISHOR VS	// 0 //	LOD20240000200C202600105
183	D-WP(C)/13204/2026	GAYADHAR NAIK VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //	AOR20220001771C202600014
184	D-WP(C)/13205/2026 WP(C)/9448/2026	JOGENDRA BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
185	D-WP(C)/13206/2026	GANGADHAR BEHERA VS SUB-COLLECTOR, BHADRAK	RABI NARAYAN PANDA VS	// 0 //	
186	D-WP(C)/13207/2026	JAGMOHAN SINGH VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
187	D-WP(C)/13208/2026	PRASANTA KUMAR OJHA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
188	D-WP(C)/13209/2026	SARAT JENA VS THE TAHASILDAR, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //	
189	D-WP(C)/13210/2026	S.USHAMANI VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
190	D-WP(C)/13211/2026 WP(C)/9383/2026	BIDYADHAR PATRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
191	D-WP(C)/13212/2026	GANESH PRASAD BEHERA VS STATE OF ODISHA	GOURAV MOHANTY VS	// 0 //	
192	D-WP(C)/13213/2026	M/S EAGLE SECURITY SERVICES, PURI VS STATE BANK OF INDIA, PURI	SUNIL KUMAR SWAIN VS	// 0 //	
193	D-WP(C)/13214/2026	BAURIBANDHU SUBUDDHI	UPENDRA KUMAR SAMAL	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/13217/2026	DIPANKAR RAY	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
195	D-WP(C)/13218/2026	BHAVESH KUMAR JAIN	MANORANJAN PADHY	//	AOD20220003086C202600042
		VS	VS	()	
		THE STATE TRANSPORT AUTHORITY, ODISHA		//	
196	D-WP(C)/13219/2026	BHAVESH KUMAR JAIN	MANORANJAN PADHY	//	AOD20220003086C202600044
		VS	VS	()	
		THE STATE TRANSPORT AUTHORITY, ODISHA		//	
197	D-WP(C)/13220/2026	BHAVESH KUMAR JAIN	MANORANJAN PADHY	//	AOD20220003086C202600043
		VS	VS	()	
		THE STATE TRANSPORT AUTHORITY, ODISHA		//	
198	D-WP(C)/13221/2026	BHAVESH KUMAR JAIN	MANORANJAN PADHY	//	AOD20220003086C202600045
		VS	VS	()	
		THE STATE TRANSPORT AUTHORITY, ODISHA		//	
199	D-WP(C)/13222/2026	SANTANA DAS	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
200	D-WP(C)/13223/2026	BHAVESH KUMAR JAIN	MANORANJAN PADHY	//	AOD20220003086C202600046
		VS	VS	()	
		THE STATE TRANSPORT AUTHORITY, ODISHA		//	
201	D-WP(C)/13224/2026	BHAVESH KUMAR JAIN	MANORANJAN PADHY	//	AOD20220003086C202600047
		VS	VS	()	
		THE STATE TRANSPORT AUTHORITY, ODISHA		//	
202	D-WP(C)/13225/2026	RAJENDRA SATAPATHY	AVIJIT PATNAIK	//	AOD20240000363C202600018
		VS	VS	()	
		BERHAMPUR UNIVERSITY		//	
203	D-WP(C)/13226/2026	TARAKANTA MOHAPATRA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/13227/2026	JANMEJAY BARAL	BIRAJA PRASANNA DAS	//	
		VS	VS	()	

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205	D-WP(C)/13228/2026	STATE OF ODISHA JANMEJAY BARAL VS	BIRAJA PRASANNA DAS VS	// // 0	
206	D-WP(C)/13229/2026	STATE OF ODISHA NALCO EMPLOYEES SANGHA, NALCO ANGUL VS	PARTHA SARATHI NAYAK VS	// // 0	
207	D-WP(C)/13231/2026	UNION OF INDIA RAIBARI BEWA @ RAIBARI PUNJI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
208	D-WP(C)/13232/2026	STATE OF ODISHA CHITTARANJAN PATTANAYAK VS	TUSHARKANTA NAYAK VS	// // 0	
209	D-WP(C)/13233/2026	STATE OF ODISHA TULSIRAM NIAL @ LOCHAN NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
210	D-WP(C)/13234/2026	STATE OF ODISHA SARABANI PUNJI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
211	D-WP(C)/13235/2026	STATE OF ODISHA ARNAPURNA PAUL VS	SHASHANKA SHEKHAR PATRA VS	// // 0	
212	D-WP(C)/13237/2026	STATE OF ODISHA ASHOK KUMAR SAHU VS	PRANAYA KISHORE HARICHANDAN VS	// // 0	
213	D-WP(C)/13238/2026	THE ASSISTANT COMMISSIONER CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR DIVISION, GANJAM HEMANTA KUMAR DUTTA VS	SIBA PRASAD PATI VS	// // 0	
214	D-WP(C)/13239/2026	STATE OF ODISHA PRASANT KUMAR PANDA VS	DEBRAT SETHY VS	// // 0	
215	D-WP(C)/13242/2026	SUPERINTENDENT CENTRAL GST AND CX NABARANGAPUR, RANGE CGST DIVISION KORAPUT AJIT KUMAR KHORA VS	SUSANTA KUMAR MISHRA VS	// // 0	
		STATE OF ORISSA		//	

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216	D-WP(C)/13243/2026	SAINIKA MALLICK VS STATE OF ORISSA	SUSANTA KUMAR MISHRA VS	// 0 //	
217	D-WP(C)/13244/2026	SANTOSH JENA VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// 0 //	
218	D-WP(C)/13248/2026	KHAMSINGH PUTA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //	
219	D-WP(C)/13249/2026	ANITA KUMARI SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
220	D-WP(C)/13250/2026	EXECUTIVE ENGINEER(ELECT.) KEED, TPWODL, BHARANIPATA KUMAR TRIPATHY VS PRADIPTA DASH	PRASANNA KUMAR PANDA VS	// 0 //	
221	D-WP(C)/13251/2026	SAURAV RANJAN MAHAPATRA VS THE PHARMACY COUNCIL OF INDIA, NEW DELHI	AMITAV TRIPATHY VS	// 0 //	
222	D-WP(C)/13253/2026	M/S DHANWAR AND ASSOCIATES VS COMMISSIONER OF SALES TAX, CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202600009
223	D-WP(C)/13254/2026	PARAMESWAR DALBEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
224	D-WP(C)/13255/2026	RASMI KANTA PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202600088
225	D-WP(C)/13256/2026	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
226	D-WP(C)/13257/2026	PRATAP KUMAR SETHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
227	D-WP(C)/13258/2026	NILAMANI DASH@ NILAMBAR DASH	BHARAT CHANDRA PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/13259/2026	DR. MONTY KUJUR	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/13261/2026	SANJEEB KUMAR MISHRA	BITAS KUMAR SWAIN	//	
		VS	VS	0	
		GOVERMENT OF ODISHA		//	
230	D-WP(C)/13262/2026	DR. RUPASHREE GOSWAMI	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/13263/2026	DR. PRASANTA KUMAR SETHI	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/13264/2026	DIBYASINGH SAMANTA	PRADEEPTA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/13265/2026	ARCHANA ENTERPRISERS, KORADAKANTA, BBSR	SHRADHANJALI SAHOO	//	
		VS	VS	0	
		CHIEF MANAGER, BANK OF BARODA, SAMANTRAPUR BRANCH, BBSR		//	
234	D-WP(C)/13266/2026	DR. SUPRAVA NAYAK	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/13269/2026	RATNA PRAVA MOHAPATRA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/13270/2026	PUSPA HEMBRAM	SATYABRATA MOHANTY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/13271/2026	TAPAS KUMAR BEHERA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/13272/2026	DR.SOUMYA RANJAN RANA	SOUMYA RANJAN PATI	//	
		VS	VS	0	

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239	D-WP(C)/13273/2026	STATE OF ODISHA AISHWARYA ROUTRAY VS	SIDHESWAR MALLIK VS	// // ()	
240	D-WP(C)/13275/2026	STATE OF ODISHA AMAL KISHOR MANDAL VS	DIPTI RANJAN BHOKTA VS	// // ()	
241	D-WP(C)/13277/2026	STATE OF ODISHA KRUSHNA PRASAD RAUT VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202600048
242	D-WP(C)/13278/2026	STATE OF ODISHA M/S SILICON INNOVATION VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202600027
243	D-WP(C)/13279/2026	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS RAGHUNATH BEHERA VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202600049
244	D-WP(C)/13281/2026	STATE OF ODISHA NILIMA RANI PANDIT VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202600050
245	D-WP(C)/13282/2026	STATE OF ODISHA M/S.FAYAJ INFRATECH PRIVATE LTD.,BHUBANESWAR VS	DAITARI BEHERA VS	// // ()	
246	D-WP(C)/13285/2026	JOINT COMMISSIONER (APPEAL), CT AND GST,BHUBANESWAR SRINIVAS BEVARA VS	SATYA NARAYAN PANDA VS	// // ()	AOR20220001297C202600082
247	D-WP(C)/13288/2026	STATE OF ODISHA BHIMSEN JENA VS	DAITARI BEHERA VS	// // ()	
248	D-WP(C)/13289/2026	ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, PURI CIRCLE, PURI RANUBALA MALLICK VS	MANOJA KUMAR KHUNTIA VS	// // ()	
249	D-WP(C)/13290/2026	STATE OF ODISHA RANJIT BHOI VS	DAITARI BEHERA VS	// // ()	
		SUPERITENDENT, CGST AND CENTRAL EXCISE, BHUBANESWAR-IX, BHUBANESWAR		//	

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250	D-WP(C)/13291/2026	BHAGABATI GHODEI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
251	D-WP(C)/13292/2026	DURGA PRASAD TRIPATHY VS STATE TAX OFFICER, MALKANGIRI CIRCLE,	RAJESH TRIPATHY VS MALKANGIRI	// 0 //	
252	D-WP(C)/13293/2026	SILLA NARMADA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
253	D-WP(C)/13294/2026	AJIT KUMAR MALLICK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
254	D-WP(C)/13295/2026	GAYATRI DEVI VS GOVT. OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //	
255	D-WP(C)/13296/2026	PRAMOD KAR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
256	D-WP(C)/13297/2026	SUNIL KUMAR SAMAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
257	D-WP(C)/13298/2026	GEETANJALI NAIK VS SUPERINTENDENT, RAYAGADA-1 RANGE,	RAJESH KUMAR TRIPATHY VS RAYAGADA	// 0 //	
258	D-WP(C)/13299/2026	DEBAKI NANDAN JENA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //	
259	D-WP(C)/13300/2026	M/S. ATLAS PVC PIPES LTD., CUTTACK VS BANK OF BARODA, MANDVI, GUJARAT	PRATIK DASH VS	// 0 //	
260	D-WP(C)/13301/2026	SWAYAM SANKET JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
261	D-WP(C)/13302/2026	PRASANTA KUMAR SINGH	SUBHASIS PANDA	//	

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		VS	VS	()	
262	D-WP(C)/13303/2026	CHIEF COMMISSIONER, CGST AND CENTRAL RABINDRANATH SAHOO	EXCISE AND CUSTOMS, ODISHA SURENDRA KUMAR SAHOO	//	
		VS	VS	()	
263	D-WP(C)/13306/2026	STATE OF ODISHA MAMATANJALI SAHOO	BIDHUBHUSANA MOHAPATRA	//	
		VS	VS	()	
264	D-WP(C)/13307/2026	DEPUTY ADMINISTRATOR (REVENUE), SHREE JAGANNATH TEMPLE ADMINISTRATOR, PURI SOUBHAGYA KUMAR ROUT	SUBHADUTTA ROURAY	//	
		VS	VS	()	
265	D-WP(C)/13309/2026	STATE OF ODISHA AKSHAYA KUMAR MOHANTY	NIRANJAN LENKA	//	
		VS	VS	()	
266	D-WP(C)/13311/2026	STATE OF ODISHA RAJENDRA PRADHAN @ RAJINDRA MURLIDHAR PANDA	PRASANTA DAS	//	
		VS	VS	()	
267	D-WP(C)/13314/2026	CHIEF COMMISSIONER, CGST AND CENTRAL BYOMAKESH DASH	EXCISE AND CUSTOMS, ODISHA SANGRAM JENA	//	
		VS	VS	()	
268	D-WP(C)/13317/2026	STATE OF ODISHA SANTIBRATA PANDA	SUBHADUTTA ROURAY	//	
		VS	VS	()	
269	D-WP(C)/13318/2026	STATE OF ODISHA NITYANANDA NAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
270	D-WP(C)/13319/2026	SUB COLLECTOR, KUCHINDA, SAMBALPUR SRICHANDAN BEHERA	BAIDHAR SAHOO	//	
		VS	VS	()	
271	D-WP(C)/13322/2026	REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA, ODISHA DAITARI SAHU @ DAITARI SAHOO	SWAPNIL ROY	//	AOR20220001600C202600063
		VS	VS	()	
272	D-WP(C)/13323/2026	STATE OF ODISHA RAGHUNATH ROUT	SWAPNIL ROY	//	AOR20220001600C202600057
		VS	VS	()	

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273	D-WP(C)/13324/2026	STATE OF ODISHA BENUDHAR MAHAKUD VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600058
274	D-WP(C)/13325/2026	STATE OF ODISHA DILLIP KUMAR SWAIN VS	SAROJA KANTA SAMAL VS	// // ()	
275	D-WP(C)/13326/2026	STATE OF ODISHA SURENDRA NATH NAHAK VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600059
276	D-WP(C)/13327/2026	STATE OF ODISHA BISWANATH BEHERA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600060
277	D-WP(C)/13328/2026	STATE OF ODISHA JOGESH KUMAR MOHANTY VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600061
278	D-WP(C)/13329/2026	STATE OF ODISHA PRASANA KUMAR DAS VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600062
279	D-WP(C)/13330/2026	STATE OF ODISHA NRUSINGHA CHARAN BEHERA VS	SAROJA KANTA SAMAL VS	// // ()	
280	D-WP(C)/13331/2026	STATE OF ODISHA NIRANJAN PANDA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600064
281	D-WP(C)/13332/2026	STATE OF ODISHA BHAGABAN PATTANAİK VS	DEEPAK RANJAN SUNDARAY VS	// // ()	
282	D-WP(C)/13333/2026	STATE OF ODISHA MAHENDRA KUMAR BISWAL VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600065
283	D-WP(C)/13334/2026	STATE OF ODISHA KUNJA BIHARI PRADHAN VS CHIEF MANAGER-CUM-AUTHORISED OFFICER, PUNJAB NATIONAL BANK, SAMBALPUR	ABHILASH MISHRA VS	// // () //	

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284	D-WP(C)/13338/2026	TARARANI MEHER VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
285	D-WP(C)/13344/2026	BASANTI MALIK VS COLLECTOR, KENDRAPARA	MALAYA KUMAR MISHRA VS	// 0 //	
286	D-WP(C)/13346/2026	M/S PRATAP CHANDRA MAHARANA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600029
287	D-WP(C)/13349/2026	ATISH MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
288	D-WP(C)/13353/2026	KAILASH CHANDRA DASH VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
289	D-WP(C)/13356/2026	KAILASH CHANDRA DASH VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
290	D-WP(C)/13358/2026	ARUNA PATTNAIK VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //	
291	D-WP(C)/13359/2026	M/S LITU SAHU VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600028
292	D-WP(C)/13364/2026	JACHINDRA KUMAR JENA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //	
293	D-WP(C)/13365/2026	KISHORE DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
294	D-WP(C)/13367/2026	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
295	D-WP(C)/13369/2026	SANTOSH KUMAR SATAPATHY	DR.BINOD KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/13370/2026	BIDYADHAR BHOI	DILLIP KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/13371/2026	DR. NIRANJAN MISHRA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/13373/2026	SAHADEV MAHAL	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/13374/2026	PURNA CHANDRA BARIK	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/13376/2026	MILAN CHATTERJEE	SOM SEKHAR RATH	//	
		VS	VS	0	
		DIRECTORATE OF ELEMENTARY EDUCATION, KHORDHA		//	
301	D-WP(C)/13378/2026	RANJULATA PARIDA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/13380/2026	ARUN COLLEGE OF NURSING, KENDRAPARA	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/13382/2026	M/S SATYA NARAYAN NAYAK	KSHIROD KUMAR SAHOO	//	AOR20220001352C202600010
		VS	VS	0	
		PR. COMMISSIONER CGST AND CENTRAL EXCISE		//	
304	D-WP(C)/13383/2026	RABI DAS	NARENDRA PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/13385/2026	ANANTA CHARANA PALEI	SWAPNIL ROY	//	AOR20220001600C202600066
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/13386/2026	RASHMI RANJAN SETHY	AKSHAYA KUMAR SAHOO	//	AOR20220001662C202600024
		VS	VS	0	

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307	D-WP(C)/13389/2026	STATE OF ODISHA M/S ABHAYA CHARAN CHAUDHURY VS UNION OF INDIA	KAJAL SAHOO VS	// // 0 //	AOR20220001613C202600037
308	D-WP(C)/13392/2026	CHINMAY ROUT VS DEEPAK KUMAR SAHOO	BHASKAR CHANDRA PANDA VS	// 0 //	
309	D-WP(C)/13393/2026	KAPIL KUMAR CHAND VS ASHOK KUMAR DAS	PADMALOCHAN MOHANTY VS	// 0 //	AOR20240000071C202600002
310	D-WP(C)/13394/2026	SUDHANSU SEKHAR NAIK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600038
311	D-WP(C)/13395/2026	AMULYA RATNA SAMAL VS THE TAHASILDAR, TIGIRIA, CUTTACK	SUCHITRA KUMAR SAHOO VS	// 0 //	
312	D-WP(C)/13397/2026	ALHADINI MISHRA VS STATE OF ORISSA	DEBENDRANATH MISRA VS	// 0 //	
313	D-WP(C)/13398/2026	SULOCHANA SETHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
314	D-WP(C)/13401/2026	SARAT CHANDRA DAKUA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
315	D-WP(C)/13402/2026	B. VENKATANARAYANA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
316	D-WP(C)/13405/2026	MANOJ KUMAR DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
317	D-WP(C)/13410/2026	PRATIVA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	

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318	D-WP(C)/13411/2026	SANJEETA PATTNAIK VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
319	D-WP(C)/13414/2026	M/S.SOCIETY FOR ENVIROMENTAL PROMOTION AND HUMAN RESOURCES DEVELOPMENT, BHUBANESWAR VS CHANDBALI NOTIFIED AREA COUNCIL, BHADRAK	ATUL TRIPATHY VS	// 0 //	
320	D-WP(C)/13415/2026	SUSMITA SWAIN VS STATE OF ODISHA	ATULTRIPATHY VS	// 0 //	AOD20240000618C202600058
321	D-WP(C)/13417/2026	SASMITA PARIDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600059
322	D-WP(C)/13418/2026	SUBHALAXMI MAHAPATRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600060
323	D-WP(C)/13419/2026	SUKLANSHU SEKHAR MOHANTY VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //	
324	D-WP(C)/13420/2026	BIDIPTA KUMAR TAHAL VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
325	D-WP(C)/13421/2026	BISWABIJAYI SAHU VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600061
326	D-WP(C)/13423/2026	ANADI MAHAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
327	D-WP(C)/13424/2026	MAHESWAR BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
328	D-WP(C)/13425/2026	BIRA KISHORE BARIK VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //	
329	D-WP(C)/13426/2026	SHANKAR PRASAD AGRAWALLA	AMITABH MISHRA	//	

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		VS	VS	()	
330	D-WP(C)/13429/2026	BANK OF BARODA, CHIEF MANAGER AND AUTHORISED OFFICER, REGIONAL OFFICE, SAMBALPUR PUSPANJALI PATRO	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
331	D-WP(C)/13430/2026	STATE OF ODISHA REENA PADHY	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	()	
332	D-WP(C)/13431/2026	STATE OF ODISHA RAJESH PRADHAN	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
333	D-WP(C)/13434/2026	THE STATE OF ODISHA BRAMHANANDA PRADHAN	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
334	D-WP(C)/13436/2026	THE STATE OF ODISHA SIS LIMITED, KHURDA	SAMARENDRA KUMAR MOHANTY	//	
		VS	VS	()	
335	D-WP(C)/13437/2026	UNION OF INDIA DIPAN KUMAR BEHERA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
336	D-WP(C)/13439/2026	THE STATE OF ODISHA SURESH KUMAR BHOI	SUDHANSU SEKHAR JENA	//	
		VS	VS	()	
337	D-WP(C)/13440/2026	UNION OF INDIA ALOK KUMAR SETHY	DAYANIDHI MISHRA	//	
		VS	VS	()	
338	D-WP(C)/13444/2026	BRANCH MANAGER, STATE BANK OF INDIA, SONEPUR MAIN BRANCH, SONEPUR M/S.PRAMOD KUMAR SAHU, KANDHAMAL	SUNIL MISHRA	//	
		VS	VS	()	
339	D-WP(C)/13447/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR BHARAT ENTERPRISES, BHADRAK	SUKANTA DALAI	//	
		VS	VS	()	
340	D-WP(C)/13448/2026	BANK OF BARODA, BHADRAK BRANCH, BHADRAK LFTEKHAR ALLI AHEMMAD	ATUL TRIPATHY	//	
		VS	VS	()	AOD20240000618C202600062

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341	D-WP(C)/13450/2026	STATE OF ODISHA BALAKRISHNA PANDA VS	PRASANTA KUMAR NANDA VS	// // ()	
342	D-WP(C)/13453/2026	STATE OF ODISHA ALOK KUMAR PUROHIT VS	KUNAL KUMAR SWAIN VS	// // ()	
343	D-WP(C)/13455/2026	STATE OF ODISHA T.SRIDEVI PATRA VS	BAIBASWATA PANIGRAHI VS	// // ()	AOD20220003503C202600014
344	D-WP(C)/13457/2026	STATE OF ODISHA MD YASIN AKHTAR KHAN VS	MANASI MOHAPATRA VS	// // ()	AOD20230000932C202600003
345	D-WP(C)/13458/2026	STATE OF ODISHA T. SRIDEVI PATRA VS	BAIBASWATA PANIGRAHI VS	// // ()	AOD20220003503C202600013
346	D-WP(C)/13460/2026	STATE OF ODISHA SURYAKANTA HARANSINGH VS	Atul Tripathy VS	// // ()	AOD20240000618C202600063
347	D-WP(C)/13461/2026	STATE OF ODISHA Pitambar Swain VS	Suryakanta Palai VS	// // ()	AOR20220004106C202600032
348	D-WP(C)/13463/2026	State Of Odisha SAHEJ VENTURES PVT LTD VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202600018
349	D-WP(C)/13464/2026	STATE OF ODISHA DR.ASHOK KUMAR MOHANTY VS	TARANANDA PATTANAYAK VS	// // ()	
350	D-WPCRL/9278/2026	STATE OF ODISHA RAMESH CHANDRA DAS VS	RASHMI RANJAN MISHRA VS	// // ()/	
351	D-WPCRL/9280/2026	STATE OF ODISHA DWIJABAR SWAIN VS	BIJAYA KUMAR RAGADA VS	// // ()/	
		STATE OF ODISHA		//	

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352	D-ABLAPL/9140/2026	JAYATA KUMAR NATH @ LITU NATH VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	BHADRAK TOWN /123 /2026 () //	AOR20230000809C202600001
353	D-ABLAPL/9143/2026	BISIKESAN PRADHAN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	INFOVALLY UPD BHUBANESWAR /314 /2024 () //	
354	D-ABLAPL/9146/2026	ASHOK KUMAR MAHAPATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /81 /2026 () //	
355	D-ABLAPL/9147/2026	SWADHIN CHOUDHURY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /3 /2026 () //	AOD20240000557C202600038
356	D-ABLAPL/9150/2026	HARIHARA @ HARISH CHANDRA MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /450 /2025 () //	AOD20240000557C202600039
357	D-ABLAPL/9158/2026	KARTIKA MALLIK VS STATE OF ODISHA	ANSHUMAN PANDA VS	DEOGAON /361 /2025 () //	
358	D-ABLAPL/9159/2026	MANAS RANJAN CHOUDHURY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BADACHANA /87 /2026 () //	
359	D-ABLAPL/9160/2026	KESHAB CHANDRA MAHARANA VS STATE OF ODISHA	RAMDAS ACHARY VS	/ /0 () //	
360	D-ABLAPL/9162/2026	KALI PRASAD GAJA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /174 /2026 () //	
361	D-ABLAPL/9163/2026	SURJIT PANIGRAHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /408 /2025 () //	
362	D-ABLAPL/9166/2026	BENUDHAR MANGRAJ VS STATE OF ODISHA	SANTOSH SETHI VS	RANPUR /84 /2026 () //	
363	D-ABLAPL/9168/2026	GIRIDHARI @ PREMSAI DEHURY	CHIRANJIB ROUT	KANIHA /301 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/9169/2026	TAPAN CHOUDHURY	KSHIROD KUMAR SWAIN	NACHUNI /77 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/9170/2026	S. GANDHI PATRA	ARUPANANDA GOSWAMY	POLASARA PS /420 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/9171/2026	M. SARMA	PARTHA SARATHI DAS	KODALA /131 /2026	AOD20240000364C202600095
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/9173/2026	MINI MANDAL	JAYADEBA BEHERA	//	AOD20240000366C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/9176/2026	PRABIN KUMAR PRADHAN @ PRABIN PRADHAN	PARTHA SARATHI DAS	TURUMUNGA /38 /2026	AOD20240000364C202600096
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/9179/2026	DIPTI RANJAN SAHOO	SATYABRATA MOHANTY (1)	TIRTOL /142 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/9180/2026	E. SURESH KUMAR	SOUBHAGYA KUMAR DASH	BAIDYANATHPUR /96 /2026	AOR20220001631C202600087
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/9186/2026	DILLIP NATH @ MANMATHA NATH @ MANMATH KUMAR NATH	KUMAR NATH GAYA	MURUDA /54 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/9187/2026	SOUBHAGYA KUMAR GHADEI	BIRAJA PRASAD NANDA	TALCHER TOWN /249 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/9189/2026	BIJAYA KUMAR OJHA	KABIR KUMAR JENA	KENDRAPARA SADAR /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/9190/2026	BASUDEV MANIA @ BASU	JYOTIRMAYA SAHOO	BEGUNIA P.S. /84 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/9191/2026	STATE OF ODISHA RAJESH KUMAR NAYAK @ MITHUN NAYAK VS	MD. GOLAM MADANI VS	// DHUSURI /44 /2026 ()	
376	D-ABLAPL/9198/2026	STATE OF ODISHA SK. TAJ MOHAMMAD VS	PRADEEP KUMAR DAS VS	// BHADRAK TOWN /7 /2026 ()	AOR20220001207C202600020
377	D-ABLAPL/9199/2026	STATE OF ODISHA BIDYADHAR MALIK VS	SUBRAT KUMAR DAS VS	// SORO /368 /2022 ()	AOR20220001797C202600003
378	D-ABLAPL/9202/2026	STATE OF ODISHA KALANDI CHARAN MOHANTY @ KALU MOHANTY VS	PRATIK NAYAK VS	// AIR FIELD P.S. /105 /2025 ()	
379	D-ABLAPL/9203/2026	STATE OF ODISHA AMIT KUMAR NAYAK VS	SAMARENDRA BAHADUR VS	// BANSADA /55 /2026 ()	
380	D-ABLAPL/9205/2026	STATE OF ODISHA RABINDRA DAS VS	BIKASH CHANDRA PARIJA VS	// BRAMHA BARADA /51 /2026 ()	
381	D-ABLAPL/9206/2026	STATE OF ODISHA JAKAB DIGAL VS	AMULYA RATNA PANDA VS	// BALLIGUDA /65 /2026 ()	
382	D-ABLAPL/9207/2026	STATE OF ODISHA MANTU @ MANOJ KU. MAHALIK VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /115 /2026 ()	
383	D-ABLAPL/9208/2026	STATE OF ODISHA SEMA DIGAL VS	AMULYA RATNA PANDA VS	// BALLIGUDA /65 /2026 ()	
384	D-ABLAPL/9209/2026	STATE OF ODISHA ELIYO DIGAL VS	AMULYA RATNA PANDA VS	// BALLIGUDA /65 /2026 ()	
385	D-ABLAPL/9211/2026	STATE OF ODISHA SAHIM ALLI SAHA VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /137 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :25/03/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/9213/2026	BRAHMESWAR MALLICK @ DANDI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /65 /2026 () //	
387	D-ABLAPL/9214/2026	KALINGA MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	BALICHANDRAPUR /105 /2026 () //	
388	D-ABLAPL/9218/2026	SUKANTA BHOI @ TIKI BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /89 /2026 () //	
389	D-ABLAPL/9224/2026	SANGRAM KISHOR SAHU @ SANGRAM SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SOHELLA /161 /2020 () //	
390	D-ABLAPL/9231/2026	SAINA @ SMRUTIRANI MOHAPATRA VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	CANTONMENT ROAD /301 /2025 () //	AOR20220001297C202600081
391	D-ABLAPL/9236/2026	AMIT AGARWAL VS STATE OF ODISHA	ASUTOSH MOHANTY VS	MAHILA P.S. BUXIBAZAR /116 /2025 () //	
392	D-ABLAPL/9239/2026	RAJANI KANTA SETHI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	NIALI /126 /2026 () //	
393	D-ABLAPL/9240/2026	BARUDA BEHERA @ BADU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /120 /2026 () //	
394	D-ABLAPL/9244/2026	SURYAKANTA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AIRPORT /112 /2026 () //	AOD20220004577C202600022
395	D-ABLAPL/9246/2026	SANDEEP GUPTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAHUNIPADA /214 /2025 () //	AOD20240000012C202600082
396	D-ABLAPL/9248/2026	SANDEEP GUPTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BRAHMANITARANG /350 /2025 () //	AOD20240000012C202600083
397	D-ABLAPL/9251/2026	NIKHIL PRASAD @ NIKHIL SAHA	AJAYA KUMAR JENA	DHANUPALI /107 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/9253/2026	SANDEEP GUPTA	KULDEEP MOHANTY	BRAHMANITARANG /418 /2025	AOD20240000012C202600084
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/9255/2026	PARSURAM PALEI	JAGADIP SAHOO	JASHIPUR /34 /2020	AOD20250001139C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/9256/2026	PRAKASH KUMAR SAHU	AJAYA KUMAR NAYAK	REMUNA /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/9257/2026	PANCHU JENA	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /588 /2022	AOD20240000242C202600061
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/9259/2026	DEV BARIK @ DEV NAG @ DEB NAG	BHARAT BHUSAN ROUSTRAY	BARGARH /719 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/9266/2026	ANANDA SAHU	ASHREET BEHERA	MAHILA (BERHAMPUR) /102 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/9268/2026	RAJA JENA	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /588 /2022	AOD20240000242C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/9274/2026	RAHAT KHAN	PRAMOD KUMAR JENA	BASTA /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/9275/2026	OMM PRAKASH BEURA	SATYA NARAYAN BHRAMAR RAY	ATHGARH /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/9276/2026	SUCHINTANA BASANTIA	PRAMOD KUMAR JENA	GOLANTHARA (BERHAMPUR) /51 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/9277/2026	DEEPAK BARAD @ BARODA	BISWAJIT NAYAK	CHANDRASEKHARPUR /89 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/9279/2026	STATE OF ODISHA MANOJ KUMAR SAHU @ MANOJ SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	// CHANDRASEKHARPUR /743 /2025 ()	//

ORISSA HIGH COURT

MISC CASES FILED on :25/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA, RAMA CHANDRA MOHANTY	2/2026
2	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA, RAMA CHANDRA MOHNATY	3/2026
3	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA, RAMA CHANDRA MOHANTY	4/2026
4	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA, RAMA CHANDRA MOHANYT	5/2026
5	D-CONTR/7753/2026 CONTR/ /	K.PARBATI MP	MANORANJAN PADHI	6/2026
6	D-EXP/13276/2026 EXP/ /	PURI URBAN COOPERATIVE BANK EMPLOYEES UNION, BBSWARA MP	REASUNOBSWARI	9/2026
7	D-WPCRL/9280/2026 WPCRL/ /	DWIJABAR SWAIN MP	BIJAYA KUMAR RAGADA	9/2026
8	D-RFA/252/2006 RFA/252/2006	KRUSHAKBANDHU AGENCY MP	M/S.MANOJ KU.MISHRA	11/2026
9	D-CRLMA/9201/2026 CRLMA/ /	DR. RABINDRA CHANDRA PARAMANIK MP	RAJESH KUMAR MAHAPATRA	14/2026
10	D-TRPCRL/9200/2026 TRPCRL/ /	RENUPRAVA NAYAK MP	ASIT KUMAR JENA	23/2026
11	D-MSA/13361/2026 MSA/ /	NARENDRA KUMAR MOHANTY MP	LINGARAJ SARANGI	33/2026
12	D-CRLMP/6519/2026 CRLMP/329/2026	ACHYUTANANDA DAS MP	DEBASISH PATNAIK	88/2026
13	D-CRLMP/9263/2026 CRLMP/ /	BIJAYALAXMI DAS MP	PRAKASH CHANDRA DASH	89/2026
14	D-JCRLA/1883/2026 JCRLA/30/2026	MUNU@GURUCHARAN BEHERA MP	MR. SATYA NARAYAN MISHRA	91/2026
15	D-JCRLA/1883/2026 JCRLA/30/2026	MUNU@GURUCHARAN BEHERA MP	MR. SATYA NARAYAN MISHRA	92/2026
16	D-TRP(C)/46473/2025 TRP(C)/75/2026	ALIVA SAHU MP	TARINI PANIGRAHI	96/2026
17	D-TRP(C)/13182/2026 TRP(C)/ /	ROSY BEHERA MP	AJAYA NAYAK	97/2026
18	D-TRP(C)/13280/2026 TRP(C)/ /	REETA @ LEETA MAHARANA MP	SAMARENDRA BAHADUR	98/2026
19	D-TRP(C)/13339/2026 TRP(C)/ /	NIBEDITA PARHI @ NIBEDITA PADHI MP	MD. GOLAM MADANI	99/2026
20	D-RPFAM/12849/2025 RPFAM/97/2025	SATYAJIT PATRA MP	KISHORE CHANDRA RAJGURU MOHAPATRA	138/2026
21	D-RPFAM/24049/2024 RPFAM/149/2024	RAJU SAHOO MP	RABI NARAYAN BEHERA	139/2026
22	D-RVWPET/13247/2026 RVWPET/ /	KALPATARU DASH MP	SRIDHAR RATH	139/2026
23	D-RPFAM/13403/2026 RPFAM/ /	TUSIL KUMAR MURMU MP	BISHNU PRASAD PRADHAN	140/2026
24	D-RVWPET/13247/2026 RVWPET/ /	KALPATARU DASH MP	SRIDHAR RATH	140/2026
25	D-MATA/6345/2026 MATA/ /	RENUBALA BEHERA MP	KSHIROD KUMAR ROUT	192/2026
26	D-MATA/13240/2026	NILAKANTHA MISHRA	SAMIR KUMAR MISHRA, (SR. ADV.)	

	MATA/ /	MP		193/2026
27	D-MATA/13178/2026	ABINASH MEHER	DEBIDUTTA MOHAPATRA	
	MATA/ /	MP		194/2026
28	D-MATA/13178/2026	ABINASH MEHER	DEBIDUTTA MOHAPATRA	
	MATA/ /	MP		195/2026
29	D-CONTC/33923/2024	KRUSHNA TAKRI		
	CONTC/6027/2024	MP		203/2026
30	D-CONTC/46974/2025	KUPULI HARIBANDHU REDDY	M/S SUSHANTA KUMAR MISHRA	
	CONTC/5509/2025	MP		204/2026
31	D-BLAPL/9250/2026	SANDEEP SWAIN	ALOK PRASAD NANDA	
	BLAPL/ /	MP		225/2026
32	D-FAO/13184/2026	SURESH SAHU	DILLIP KUMAR MOHAPATRA	
	FAO/ /	MP		275/2026
33	D-FAO/13186/2026	MANAGING COMMITTEE OF PANCHAYATI HIGH SCHOOL, MOHAPATRA		
	FAO/ /	MP		276/2026
34	D-FAO/13284/2026	ANADI CHARAN SAHOO	KUMAR PRAJWAL	
	FAO/ /	MP		277/2026
35	D-FAO/13305/2026	TAPAN KUMAR NANDA	KUNAL KUMAR SWAIN	
	FAO/ /	MP		278/2026
36	D-FAO/13321/2026	MANAGING COMMITTEE OF PANCHYAT HIGH SCHOOL, PUSMAGUDA		
	FAO/ /	MP		279/2026
37	D-FAO/13336/2026	DEBASHISH MOHAPATRA	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		280/2026
38	D-FAO/13341/2026	D.M., NEW INDIA ASSURANCE CO. LTD., JAJPUR	BIJOR DASMOMHAPATRA	
	FAO/ /	MP		281/2026
39	D-FAO/13345/2026	NABAGHANA SAHOO	SANGRAM JENA	
	FAO/ /	MP		282/2026
40	D-FAO/13348/2026	PRAMOD KUMAR NAYAK	SANGRAM JENA	
	FAO/ /	MP		283/2026
41	D-FAO/13351/2026	M.C. OF BASULAI U.P SCHOOL, JAJPUR	SANGRAM JENA	
	FAO/ /	MP		284/2026
42	D-FAO/13379/2026	G.M. MAHANADI COALFIELDS LTD., ANGNARESH CHANDRA SAHOO		
	FAO/ /	MP		285/2026
43	D-FAO/13379/2026	G.M. MAHANADI COALFIELDS LTD., ANGNARESH CHANDRA SAHOO		
	FAO/ /	MP		286/2026
44	D-FAO/92/2019	PRIYAMBADA CHAND		
	FAO/92/2019	MP		287/2026
45	D-CRLREV/27611/2025	GLOBAL AQUA, KOLKATA	HRUDANANDA MOHAPATRA	
	CRLREV/643/2025	MP		373/2026
46	D-CRLREV/9283/2026	PRITISH KUMAR MOHAPATRA	TAPAN MISHRA	
	CRLREV/ /	MP		374/2026
47	D-ABLAPL/8148/2026	MD. SADIQ HAMDAN	SURYAKANTA DWIBEDI	
	ABLAPL/3254/2026	MP		475/2026
48	D-ABLAPL/16446/2025	AYUSH RANJAN	LINGARAJ SARANGI	
	ABLAPL/6579/2025	MP		476/2026
49	D-ABLAPL/3431/2026	HIMANSHU SEKHAR NAYAK		
	ABLAPL/1500/2026	MP		477/2026
50	D-ABLAPL/6679/2026	UPENDRA BHANJA SAHU	MANORANJAN DAS	
	ABLAPL/2877/2026	MP		478/2026
51	D-ABLAPL/7585/2026	NARAYAN SAHOO	DIPTIMAYEE LENKA	
	ABLAPL/3241/2026	MP		479/2026
52	D-ABLAPL/3222/2026	BISWAJIT MOHANTA		
	ABLAPL/1438/2026	MP		480/2026
53	D-ABLAPL/2422/2026	GURUPRASAD MOHANTA @ MOHANTO		
	ABLAPL/1132/2026	MP		481/2026
54	D-ABLAPL/14903/2025	SURYAKANTA BEHERA		
	ABLAPL/6007/2025	MP		482/2026
55	D-ABLAPL/4333/2026	KHUKAN MANIA		
	ABLAPL/2018/2026	MP		483/2026
56	D-ABLAPL/2042/2026	SUBHA KANTA PRADHAN		
	ABLAPL/965/2026	MP		484/2026
57	D-ABLAPL/2423/2026	BRUNDABAN BEHERA		
	ABLAPL/1135/2026	MP		485/2026

58	D-ABLAPL/2499/2026 ABLAPL/1148/2026	ALOK SANKET JENA MP		486/2026
59	D-RSA/13134/2026 RSA/ /	BHAGIRATHI PATRA MP	SASANKA SEKHAR PAIKRAY	506/2026
60	D-RSA/13134/2026 RSA/ /	BHAGIRATHI PATRA MP	SASANKA SEKHAR PAIKRAY	507/2026
61	D-RSA/54275/2025 RSA/19/2026	MADHU SUDAN DAS MP	MAHESWAR MOHANTY	508/2026
62	D-RSA/54275/2025 RSA/19/2026	MADHU SUDAN DAS MP	MAHESWAR MOHANTY	509/2026
63	D-RSA/54275/2025 RSA/19/2026	MADHU SUDAN DAS MP	MAHESWAR MOHANTY	510/2026
64	D-RSA/10980/2026 RSA/151/2026	BALARAM MOHAPATRA MP	SOUMYA PRIYADARSINI	511/2026
65	D-RSA/13320/2026 RSA/ /	TRINATH MISHRA MP	BIBEKANANDA BEHERA	512/2026
66	D-RSA/13320/2026 RSA/ /	TRINATH MISHRA MP	BIBEKANANDA BEHERA	513/2026
67	D-RSA/5720/2026 RSA/ /	SACHALA BEHERA MP	BIBEKANANDA BAISAKH	514/2026
68	D-CMP/54240/2025 CMP/50/2026	BHARAT BHUSAN NEGI MP	BUDHIRAM DAS	609/2026
69	D-CMP/13216/2026 CMP/ /	BABAJI CHARAN SAHOO MP	SUVASHISH PATTANAIK	610/2026
70	D-CMP/13136/2026 CMP/ /	KARTIK CHANDRA SAHOO MP	ARUN KUMAR BEHERA	611/2026
71	D-CMP/13241/2026 CMP/ /	SUDHANSU SEKHAR PRAHARAJ MP	AJIT CHANDRA MOHAPATRA	612/2026
72	D-CMP/13347/2026 CMP/ /	KARTIK MAJHI MP	SUKANTA KUMAR NAYAK	613/2026
73	D-CMP/13350/2026 CMP/ /	SARAT KUMAR SAHOO MP	ABINASH ROURAY	614/2026
74	D-CMP/13452/2026 CMP/ /	LILIBALA SETHY @ SETHI MP	PRONoy MOHANTY	615/2026
75	D-CMP/13462/2026 CMP/ /	AMIYA MOHAN DASH MP	SANDEEP RAJ PANDA	616/2026
76	D-MACA/26132/2024 MACA/733/2024	M/S. RELIANCE GENERAL INSURANCE CO MP	SUBRAT SATPATHY	713/2026
77	D-MACA/26132/2024 MACA/733/2024	M/S. RELIANCE GENERAL INSURANCE CO MP	SUBRAT SATPATHY	714/2026
78	D-MACA/26132/2024 MACA/733/2024	M/S. RELIANCE GENERAL INSURANCE CO MP	SUBRAT SATPATHY	715/2026
79	D-MACA/13274/2026 MACA/ /	MANAGER (LEGAL), M/s. LIBERTY GENERAL INSURANCE CO MP	ADARSH KUMAR	716/2026
80	D-MACA/7266/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO LTD. MP	AMIT KUMAR NATH	717/2026
81	D-MACA/13388/2026 MACA/ /	DOSHEI ROURAY MP	DURGA CHARAN DEY	718/2026
82	D-MACA/13390/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	BRHASMUNI KUMAR MAHALI	719/2026
83	D-MACA/13390/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	BRHASMUNI KUMAR MAHALI	720/2026
84	D-MACA/13390/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	BRHASMUNI KUMAR MAHALI	721/2026
85	D-MACA/35000/2024 MACA/828/2024	GOPINATH MOHANTY MP	KARUNAKAR DAS	722/2026
86	D-MACA/35000/2024 MACA/828/2024	GOPINATH MOHANTY MP	KARUNAKAR DAS	723/2026
87	D-MACA/35000/2024 MACA/828/2024	GOPINATH MOHANTY MP	KARUNAKAR DAS	724/2026
88	D-MACA/13413/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	BRHASMUNI KUMAR MAHALI	725/2026
89	D-MACA/13413/2026	D.M., ORIENTAL INSURANCE CO. LTD.,	BRHASMUNI KUMAR MAHALI	

	MACA/ /	MP		726/2026
90	D-MACA/13413/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR	BHUBANESHWAR	
	MACA/ /	MP		727/2026
91	D-MACA/13433/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR	BHUBANESHWAR	
	MACA/ /	MP		728/2026
92	D-MACA/13433/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR	BHUBANESHWAR	
	MACA/ /	MP		729/2026
93	D-MACA/13433/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR	BHUBANESHWAR	
	MACA/ /	MP		730/2026
94	D-MACA/13442/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR	BHUBANESHWAR	
	MACA/ /	MP		731/2026
95	D-MACA/13446/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR	BHUBANESHWAR	
	MACA/ /	MP		732/2026
96	D-MACA/13446/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR	BHUBANESHWAR	
	MACA/ /	MP		733/2026
97	D-MACA/13454/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR	BHUBANESHWAR	
	MACA/ /	MP		734/2026
98	D-MACA/13454/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR	BHUBANESHWAR	
	MACA/ /	MP		735/2026
99	D-MACA/13454/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR	BHUBANESHWAR	
	MACA/ /	MP		736/2026
100	D-CRLMC/1725/2026	RAM PRATAP SINGH	SOUMYA MISHRA	
	CRLMC/336/2026	MP		849/2026
101	D-CRLMC/2293/2022	RUPESH BEHERA	ABHILASH MISHRA	
	CRLMC/2293/2022	MP		850/2026
102	D-CRLMC/9247/2026	SUBHAM SA @ SUBHAM KUMAR SA	MOHAMMED MUSTAQ ANSARI	
	CRLMC/ /	MP		851/2026
103	D-CRLMC/9273/2026	PUSHPA SHARMA	SOUMYA RANJAN MOHANTY	
	CRLMC/ /	MP		852/2026
104	D-CRLMC/9284/2026	SUKANTA KUMAR DEHURY	SATYA SMRUTI MOHANTY	
	CRLMC/ /	MP		853/2026
105	D-CRLA/7929/2026	GOVINDA BEHERA	SHIBANI SHANKAR PRADHAN	
	CRLA/295/2026	MP		873/2026
106	D-CRLA/9193/2026	ABHI DAS	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		874/2026
107	D-CRLA/9193/2026	ABHI DAS	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		875/2026
108	D-CRLA/7347/2025	BISHNUPADA MALLICK	Pranab Kumar Das, Biswajeet Sarkar, Satyajeet Rout	
	CRLA/326/2025	MP		876/2026
109	D-CRLA/23554/2024	GANESH @ SUBODHA MALLICK	SANGRAM KESHARI ROUT	
	CRLA/833/2024	MP		877/2026
110	D-CRLA/1330/2026	KRUSHNA CHANDRA DAS	PRAKASH CHANDRA SETHI	
	CRLA/75/2026	MP		878/2026
111	D-CRLA/1333/2026	RASMITA DAS	PRAKASH CHANDRA SETHI	
	CRLA/77/2026	MP		879/2026
112	D-WA/13030/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		1268/2026
113	D-WA/13030/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		1269/2026
114	D-WA/13031/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		1270/2026
115	D-WA/13031/2026	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		1271/2026
116	D-WA/13033/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1272/2026
117	D-WA/13033/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1273/2026
118	D-WA/13037/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1274/2026
119	D-WA/13037/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		1275/2026
120	D-WA/12408/2026	M/S. GREENMAC TECHNOLOGIES	ANAND CHANDRA SWAIN	
	WA/ /	MP		1276/2026

121	D-WA/13260/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY, A.G.A.	1277/2026
122	D-WA/13188/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1278/2026
123	D-WA/13260/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY, A.G.A.	1279/2026
124	D-WA/13188/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1280/2026
125	D-WA/13267/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY, A.G.A.	1281/2026
126	D-WA/13267/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY, A.G.A.	1282/2026
127	D-WA/13268/2026 WA/ /	STATE OF ODISHA MP	MANAS RANJAN MOHANTY, A.G.A.	1283/2026
128	D-WA/13268/2026 WA/ /	STATE OF ODISHA MP	MANAS RANJAN MOHANTY, A.G.A.	1284/2026
129	D-WA/13189/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1285/2026
130	D-WA/13189/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1286/2026
131	D-WA/13343/2026 WA/ /	SURENDRA KUMAR DAS MP	AVIJIT PAL	1287/2026
132	D-WA/13190/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1288/2026
133	D-WA/13190/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1289/2026
134	D-WA/13360/2026 WA/ /	SANJIB NARAYAN PRASAD PATI MP	SUBHADUTTA ROUSTRAY	1290/2026
135	D-WA/13191/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1291/2026
136	D-WA/13191/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1292/2026
137	D-WA/13192/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1293/2026
138	D-WA/13192/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	1294/2026
139	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1295/2026
140	D-WA/13193/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1296/2026
141	D-WA/13193/2026 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1297/2026
142	D-WP(C)/13169/2026 WP(C)/ /	SUBASH CHANDRA NAYAK MP	ASHOK KUMAR SAHOO	5794/2026
143	D-WP(C)/13170/2026 WP(C)/ /	BICHITRA NANDA SETHY MP	SUSANTA KUMAR BARAL	5795/2026
144	D-WP(C)/13195/2026 WP(C)/ /	ADWAIT KUMAR PATTNAIK MP	PRAVASH CHANDRA MAHAPATRA	5796/2026
145	D-WP(C)/10989/2026 WP(C)/8714/2026	PRAMILA SAHU MP	GYANRANJAN MAHAPATRA	5797/2026
146	D-WP(C)/10987/2026 WP(C)/8698/2026	RASMITA PANDA MP	GYANRANJAN MAHAPATRA	5798/2026
147	D-WP(C)/52386/2025 WP(C)/36489/2025	M/S SAROJ KUMAR SHARMA MP	SUKANTA KUMAR DALAI	5799/2026
148	D-WP(C)/13206/2026 WP(C)/ /	GANGADHAR BEHERA MP	RABI NARAYAN PANDA	5800/2026
149	D-WP(C)/13196/2026 WP(C)/ /	M/S BASUNDHARA BIVAB MP	BANSHIDHAR BAUG	5801/2026
150	D-WP(C)/13207/2026 WP(C)/ /	JAGMOHAN SINGH MP	SANGRAM KUMAR SINGH	5802/2026
151	D-WP(C)/13208/2026 WP(C)/ /	PRASANTA KUMAR OJHA MP	SANGRAM KUMAR SINGH	5803/2026
152	D-WP(C)/7239/2026	SUSANTA KUMAR PATTNAIK	BHABANI SHANKAR RAYAGURU	

	WP(C)/5659/2026	MP		5804/2026
153	D-WP(C)/13197/2026 WP(C)/ /	DEBA PRASAD SETHY MP	SUSANTA KUMAR BARAL	5805/2026
154	D-WP(C)/13210/2026 WP(C)/ /	S.USHAMANI MP	SANGRAM KUMAR SINGH	5806/2026
155	D-WP(C)/13211/2026 WP(C)/9383/2026	BIDYADHAR PATRI MP	AMIT PRASAD BOSE	5807/2026
156	D-WP(C)/13198/2026 WP(C)/ /	SANTOSH @ SIBA PRASAD SWAIN MP	ASHOK KUMAR SAHOO	5808/2026
157	D-WP(C)/13212/2026 WP(C)/ /	GANESH PRASAD BEHERA MP	GOURAV MOHANTY	5809/2026
158	D-WP(C)/50574/2025 WP(C)/36935/2025	ABHISEK ACHARYA MP	PRASANTA KUMAR DAS	5810/2026
159	D-WP(C)/13199/2026 WP(C)/ /	ANU SENA MP	JYOTI RANJAN DEO	5811/2026
160	D-WP(C)/32355/2021 WP(C)/32355/2021	OREDA EMPLOYEES UNION MP	SUJATA JENA	5812/2026
161	D-WP(C)/13213/2026 WP(C)/ /	M/S EAGLE SECURITY SERVICES, PURI MP	SUNIL KUMAR SWAIN	5813/2026
162	D-WP(C)/13203/2026 WP(C)/ /	RUKSANA BIBI MP	NIRANJAN PANDA	5814/2026
163	D-WP(C)/13217/2026 WP(C)/ /	DIPANKAR RAY MP	ARUN KUMAR PATRA	5816/2026
164	D-WP(C)/47922/2025 WP(C)/33186/2025	M/S. PALTRONICS ALLIED INDUSTRIES PVT.LTD., KHALAHANDI MP	VEERABHADR MOHANTY	5818/2026
165	D-WP(C)/13222/2026 WP(C)/ /	SANTANA DAS MP	ARUN KUMAR PATRA	5819/2026
166	D-WP(C)/13204/2026 WP(C)/ /	GAYADHAR NAIK MP	SAMARENDRA BEURA	5820/2026
167	D-WP(C)/13227/2026 WP(C)/ /	JANMEJAY BARAL MP	BIRAJA PRASANNA DAS	5821/2026
168	D-WP(C)/13228/2026 WP(C)/ /	JANMEJAY BARAL MP	BIRAJA PRASANNA DAS	5822/2026
169	D-WP(C)/13218/2026 WP(C)/ /	BHAVESH KUMAR JAIN MP	MANORANJAN PADHY	5823/2026
170	D-WP(C)/13232/2026 WP(C)/ /	CHITTARANJAN PATTANAYAK MP	TUSHARKANTA NAYAK	5824/2026
171	D-WP(C)/13219/2026 WP(C)/ /	BHAVESH KUMAR JAIN MP	MANORANJAN PADHY	5825/2026
172	D-WP(C)/13220/2026 WP(C)/ /	BHAVESH KUMAR JAIN MP	MANORANJAN PADHY	5826/2026
173	D-WP(C)/13237/2026 WP(C)/ /	ASHOK KUMAR SAHU MP	PRANAYA KISHORE HARICHANDAN	5827/2026
174	D-WP(C)/13082/2026 WP(C)/ /	SRIMUKHA SAHOO MP	SUBHRANSU BHUSAN MOHANTY	5828/2026
175	D-WP(C)/13221/2026 WP(C)/ /	BHAVESH KUMAR JAIN MP	MANORANJAN PADHY	5829/2026
176	D-WP(C)/11184/2026 WP(C)/8154/2026	DTL LALBABA RAIL ENGG LLP., MAHARASHTRA MP	ABHISEK AGARWAL, MR. S. P. MISRA, SR. ADV.	5830/2026
177	D-WP(C)/16495/2021 WP(C)/16495/2021	PRAFULLA KUMAR MOHAPATRA MP	SANTOSH KUMAR SWAIN,,S C BAIRIGANJAN,S K ROUT	5831/2026
178	D-WP(C)/4518/2026 WP(C)/3693/2026	ADEITYA MANDAL MP	AMIT PRASAD BOSE	5832/2026
179	D-WP(C)/13223/2026 WP(C)/ /	BHAVESH KUMAR JAIN MP	MANORANJAN PADHY	5833/2026
180	D-WP(C)/13249/2026 WP(C)/ /	ANITA KUMARI SAHU MP	AMITAV TRIPATHY	5834/2026
181	D-WP(C)/13250/2026 WP(C)/ /	EXECUTIVE ENGINEER(ELECT.) KEED, TP MP	POUSAN SANKARANARAYAN, KALAHANDI	5835/2026
182	D-WP(C)/13254/2026 WP(C)/ /	PARAMESWAR DALBEHERA MP	ALOK KUMAR PANDA	5836/2026
183	D-WP(C)/4518/2026 WP(C)/3693/2026	ADEITYA MANDAL MP	AMIT PRASAD BOSE	5837/2026

184	D-WP(C)/13224/2026 WP(C)/ /	BHAVESH KUMAR JAIN MP	MANORANJAN PADHY	5838/2026
185	D-WP(C)/13258/2026 WP(C)/ /	NILAMANI DASH@ NILAMBAR DASH MP	BHARAT CHANDRA PANDA	5839/2026
186	D-WP(C)/1256/2025 WP(C)/1506/2025	SANJEET KUMAR SAMAL MP	GOPINATH MISHRA	5840/2026
187	D-WP(C)/7809/2024 WP(C)/3875/2024	DEBASISH JENA MP	TANMAY MISHRA	5841/2026
188	D-WP(C)/2903/2025 WP(C)/2340/2025	SAROJ KUMAR DAS MP	DEBIDUTTA MOHAPATRA	5842/2026
189	D-WP(C)/5949/2026 WP(C)/4891/2026	CHINDRI CHANDRAMANI MP	BUDHIRAM DAS	5843/2026
190	D-WP(C)/13272/2026 WP(C)/ /	DR.SOUMYA RANJAN RANA MP	SOUMYA RANJAN PATI	5844/2026
191	D-WP(C)/13272/2026 WP(C)/ /	DR.SOUMYA RANJAN RANA MP	SOUMYA RANJAN PATI	5845/2026
192	D-WP(C)/13299/2026 WP(C)/ /	DEBAKI NANDAN JENA MP	DEBAKANT MOHANTY	5846/2026
193	D-WP(C)/13278/2026 WP(C)/ /	M/S SILICON INNOVATION MP	KANANBALA ROY CHOUDHURY	5847/2026
194	D-WP(C)/13300/2026 WP(C)/ /	M/S. ATLAS PVC PIPES LTD., CUTTACK MP	PRATIK DASH	5848/2026
195	D-WP(C)/13302/2026 WP(C)/ /	PRASANTA KUMAR SINGH MP	SUBHASIS PANDA	5849/2026
196	D-WP(C)/8261/2026 WP(C)/6890/2026	FAKIR RANA MP	GOKULANANDA SAHU	5850/2026
197	D-WP(C)/13309/2026 WP(C)/ /	AKSHAYA KUMAR MOHANTY MP	NIRANJAN LENKA	5851/2026
198	D-WP(C)/13311/2026 WP(C)/ /	RAJENDRA PRADHAN @ RAJINDRA MURIDHARA MP	DIHARITADASAN	5852/2026
199	D-WP(C)/35968/2025 WP(C)/25045/2025	ARJUN KATHIA MP		5853/2026
200	D-WP(C)/13318/2026 WP(C)/ /	NITYANANDA NAYAK MP	PRASANTA KUMAR SATAPATHY	5854/2026
201	D-WP(C)/13334/2026 WP(C)/ /	KUNJA BIHARI PRADHAN MP	ABHILASH MISHRA	5855/2026
202	D-WP(C)/13338/2026 WP(C)/ /	TARARANI MEHER MP	PRAKASH KUMAR ROUT	5856/2026
203	D-WP(C)/375/2026 WP(C)/658/2026	M/S RATNA-DDB (JV),BHUBANESWAR MP	SIDHANT DWIBEDI	5857/2026
204	D-WP(C)/6601/2014 WP(C)/6601/2014	SURESH CH.MAHARANA MP		5858/2026
205	D-WP(C)/3776/2018 WP(C)/3776/2018	KEDARNATH PANDEY MP		5859/2026
206	D-WP(C)/15153/2023 WP(C)/15153/2023	MANAS RANJAN PANDA MP	SHASHI BHUSAN JENA	5860/2026
207	D-WP(C)/13346/2026 WP(C)/ /	M/S PRATAP CHANDRA MAHARANA MP	GOURAV KUMAR ROY CHOUDHURY	5861/2026
208	D-WP(C)/13359/2026 WP(C)/ /	M/S LITU SAHU MP	GOURAV KUMAR ROY CHOUDHURY	5862/2026
209	D-WP(C)/13376/2026 WP(C)/ /	MILAN CHATTERJEE MP	SOM SEKHAR RATH	5863/2026
210	D-WP(C)/1728/2025 WP(C)/1846/2025	SOUMYA SASWAT BEHERA MP		5864/2026
211	D-WP(C)/13383/2026 WP(C)/ /	RABI DAS MP	NARENDRA PRASAD RATH	5865/2026
212	D-WP(C)/13392/2026 WP(C)/ /	CHINMAY ROUT MP	BHASKAR CHANDRA PANDA	5866/2026
213	D-WP(C)/13398/2026 WP(C)/ /	SULOCHANA SETHI MP	LAXMIKANTA MOHANTY	5867/2026
214	D-WP(C)/13410/2026 WP(C)/ /	PRATIVA SAHOO MP	DURGESH NARAYAN RATH	5868/2026
215	D-WP(C)/13414/2026	M/S.SOCIETY FOR ENVIROMENTAL PROMOTION AND HUMAN RESOURCES DEVELOPMENT, BHUBANESWAR		

	WP(C)/ /	MP		5869/2026
216	D-WP(C)/13426/2026	SHANKAR PRASAD AGRAWALLA	AMITABH MISHRA	
	WP(C)/ /	MP		5870/2026
217	D-WP(C)/13389/2026	M/S ABHAYA CHARAN CHAUDHURY	KAJAL SAHOO	
	WP(C)/ /	MP		5871/2026
218	D-WP(C)/13395/2026	AMULYA RATNA SAMAL	SUCHITRA KUMAR SAHOO	
	WP(C)/ /	MP		5872/2026
219	D-WP(C)/13436/2026	SIS LIMITED, KHURDA	SAMARENDRA KUMAR MOHANTY	
	WP(C)/ /	MP		5873/2026
220	D-WP(C)/13444/2026	M/S.PRAMOD KUMAR SAHU, KANDHAMASUNIL MISHRA		
	WP(C)/ /	MP		5874/2026
221	D-WP(C)/13447/2026	BHARAT ENTERPRISES, BHADRAK	SUKANTA DALAI	
	WP(C)/ /	MP		5875/2026
222	D-WP(C)/13394/2026	SUDHANSU SEKHAR NAIK	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		5876/2026
223	D-WP(C)/13453/2026	ALOK KUMAR PUROHIT	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		5877/2026